

SUPREME COURT OF INDIA

Union of India (UOI)

Vs.

Prem Narain Mishra

(S.C.Agrawal and G.T.Nanavati JJ.)

31.10.1996

ORDER

The Text below is only a summarized version of the order pronounced

Respondent higher grade on which person junior to him have been considered. Tribunal directed that respondent to be given same pay scale. Facts revealed that Junior of respondent was not promoted. Direction of Tribunal dismissed.